

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1202(KB)2018  
IA(I.B.C)/236(KB)2024,  
IA(I.B.C)/876(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE BAIDYABATI SHEORAPHULI CO-OPERATIVE BANK LTD. VS DEBI FABTECH PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the Liquidator  
Ms. Sweta Majumder, Adv. ]  
Mr. Animesh Mukhopadhyay, Liq. ]

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the liquidator present.
2. **IA(I.B.C)/236(KB)2024:**
  - a. This IA has been filed by the Liquidator to place on record the 17<sup>th</sup> Progress Report, which is placed at page nos. 18 to 39 of the application. This IA is supported by an affidavit which is placed at page nos. 15 to 17 of the application. The 17<sup>th</sup> Progress Report is taken on record, and this IA is accordingly **allowed and disposed of.**
3. **IA(I.B.C)/876(KB)2024:**
  - a. This IA has been filed by the Liquidator to place on record the 18<sup>th</sup> Progress Report, which is placed at page nos. 17 to 38 of the application. This IA is supported by an affidavit which is placed at page nos. 15 and 16 of the application. The 18<sup>th</sup> Progress Report is taken on record, and this IA is accordingly **allowed and disposed of.**
4. List the main CP for further Progress Report on **26.06.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**